

Annexure – 3

Name of the corporate debtor: S.M.Ramcoal Importers Private Limited Date of commencement of CIRP: 13.10.2021

List of creditors as on: 16.12.2021

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Tamilnad Mercantile Bank (TMB)	27-10-2021	15,33,64,624.19	15,33,64,624.19	Financial Debts (Various loans)	List of 17 properties listed in appendix to this annexure were offered as collateral security by all of the suspended Board of Directors and one of their relative. (Note 1 in Remark Column)	Guaranteed by the Personal Guarantee of all of the suspended board of directors	No	100%	Nil	Nil	Nil	Nil	Notes: 1. TMB had sold some of the properties given in the appendix attached to this annexure and recovered partial loan amount, prior to the commencement of CIRP. List of such assets sold and unsold along with particulars of charge created on them has been requested by the IRP but yet to be submitted by TMB

Appendix 1 to Annexure 3

Name of the corporate debtor: S.M.Ramcoal Importers Private Limited Date of commencement of CIRP: 13.10.2021

List of creditors as on: 11.12.2021

Appendix -1 List of all properties and other assets which were provided to Tamilnad Mercantile Bank as Primary/Collateral properties by the Corporate Debtor, on which charge had been created and registered during 2017 and 2018

No	Type of Property and extent	Address	Standing in the Name of
1	Vacant house plot / 3960 sqft or 9.09 cents	S No 110/2BB, Plot 4 &5, Madurai Bye pass, Meelivittan Village, Thoothukudi	S Ramar
2	Vacant house plot / 1980 sq ft	Plot 6, Madurai Bye pass, Meelivittan Village, Thoothukudi	S Ramar
3	Vacant house plot / 3075 sq ft	Survey No 281/1A, Meelavittan Road, Meelavittan Village	S Ramar
4	Vacant house plot / 6.76 Acre	Survey No 282/1, Managammal Salai, Ottapidaram Taluk, Thoothukudi	S Ramar
5	Vacant House plot / 19.96 cents	S No 290/1, 290/2A Sathya Nagar, Koottudangadu Village, Thoothukudi	S Ramar
6	Vacant land / 23956 sq ft	Plot No 60 to 70, Ayyanadaippu Village, Thoothukudi	S Ramar
7	Vacant house plot / 2260 sq ft	Plot 34, Teachers Colony 3 rd Street, Thoothukudi Taluk	S Ramar
8	Land and Building / 3764.65 Sq ft	T S no 4&5, Block 26, MillerpuramChinnamani Nagar Thoothukudi Taluk	S Ramar
9	Vacant Land 10 cents	Plot 24, 25 Rajiv Nagar 3 rd Street Meelavittan, Thoothukudi	S Ramar
10	vacant Land and Building 5.968 cents situated at Door No.97G/4G1,	Plot No.59, Layout No. 42/73, T.S.No.67, T.S. Ward C, Block 33, Teacher's Colony 1 street Ward No:51, Thoothukudi City	S Ramar

No	Type of Property and extent	Address	Standing in the Name of
11	Vacant Land and Building 33 cents	S.No.390/3A, south Veerapandiapuram Road, Ottapidaram Taluk, Thoothukudi	S Ramar
12	Vacant land 3.112 cents	No.281/1C, Meelavvittan village & Panchayat, Thoothukudi	S Ramar
13	Vacant house 3.556 cents	S.No.110/287B Plot No.3 Madurai bye pass Road Meelavvittan village Thoothukudi	R.Sivakami
14	Vacant house 2314.7982 Sqft (or) 5.31cent	Plot No.1, Survey No.169/6B Meelavvittan village Thoothukudi Taluk, Thoothukudi District	R.Sivakami
15	Vacant house 4356.0 Sqft (or) 10 cent	plot Nos.88,89 (Near PFC Godown), Survey No.71/1,71/2,71/3, Mappillaiurani Village, Thoothukudi Taluk Thoothukudi District	R.Sivakami
16	Land 884 sqft or 2.029 cent	T.S.No.4121/20 part, Ward No.4 Block No.32, and residential building thereat to the extent of 624.46 sqft (Madras Terrace portion – 339.32 Sqft and AC sheet portion – 285.14 sqft) bearing D.no.40, KVK Nagar, Ettayapuram Road Extension, Thoothukudi	S.Madasamy
17	Vacant Land 4.61 Acres	R.S.No.114/3, South Veerapandiyapuram Village & Panchayat, Ottapidaram Taluk, Thoothukudi District	V. Petchimuthukonar.

Other Assets on which Charge has been created by Tamilnad Mercantile Bank

Loan : Sanctioned on : 05.01.2017

Primary Security – Mitsubishi Sports Pajero (Car) / Collateral – Nil

Value of the vehicle purchased : Rs. 34,38,635

Vehicle Type : Mitsubishi Sports Pajero (Car)

Sanctioned on : 20.09.2017

Primary Security – JCB 3DX Backhoe Loader (Vehicle) / Collateral – Nil

Value of the vehicle purchased : Rs. 27,24,858

Vehicle Type : JCB 3DX Backhoe Loader